

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-1238(ND)2019**

**COARM:**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev  
Landcon Pvt. Ltd.**

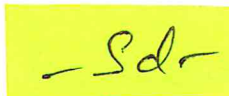
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	<b>Advocate for the Petitioner</b>			
	<b>Advocate for the Respondent</b>			

**ORDER**

Despite putting appearance on 07.06.2019, the Corporate Debtor has not filed the reply till date. Last opportunity is being granted to the Corporate Debtor. Be listed for arguments on 22<sup>nd</sup> August, 2019.

  
**(Ina Malhotra)**  
**Member (J)**

(Sapna)